



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,21st May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(Civil)/3686/2019 in CRP/360/2015	HEM CHANDRA BORO and 2 ORS. Versus BHUBANESWAR BORO and ORS.	MR H BARUAH	MR. B K SARMA MR. R C PAUL
2	CRP(IO)/142/2021	ABDUL KARIM BARBHUIYA Versus THE STATE OF ASSAM AND 7 ORS	MR. B CHAKRAVARTY MR. A NATH MR. N BORO	SC, ELEM. EDU GA, ASSAM MR B KAUSHIK (R-6) MR. S HAZARIKA (R-6)
3	WP(C)/4449/2022	DR. TULUMONI DEVI Versus THE STATE OF ASSAM AND 6 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA MR. P DEKA	SC, ELEM. EDU GA, ASSAM
4	WP(C)/860/2024	UNION OF INDIA AND 3 ORS Versus NO. 13691266P EX HAVILDAR (HONY NAIB SUBEDAR)	MR. B CHAKRAVARTY	
5	WP(C)/1466/2024	MOYNUL HOQUE AND 4 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. A ALI MR S ISLAM MR. Y ALI	SC, P AND R.D. GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 21/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
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12)	MR S KHOUND	22-05-2024	To	28-05-2024
13)	MR. T ISLAM	20-05-2024	To	30-05-2024

14)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
15)	MR. A BHATTACHARYA	22-05-2024	To	22-05-2024
16)	MR. A K PURKAYASTHA	21-05-2024	To	21-05-2024
17)	MR S C PANDIT	22-05-2024	To	30-05-2024
18)	MR I AHMED	24-05-2024	To	24-05-2024
19)	MRS. R S DEURI	21-05-2024	To	21-05-2024
20)	MR. DITUL DAS	21-05-2024	To	24-05-2024



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JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	CRP(IO)/105/2018	BAZLUR RAHMAN AND 4 ORS. Versus ASMA KHATUN AND 8 ORS.	MR. M H AHMED	MR. T CHAKRABORTY (R1 TO 3) MR. D CHOUDHURY (R1 TO 3) MR. P DUTTA (R1 TO 3)
2	WP(C)/1789/2024	UNION OF INDIA AND 3 ORS. Versus NO. 4355274H EX SEPOY LUNKAM VAIPHEI	MR. B CHAKRAVARTY DY.S.G.I.	
3	WITH WP(C)/9/2024	UNION OF INDIA AND 3 ORS Versus NO 14357400A EX SEP GIN KHAN KAP	MR. B CHAKRAVARTY	
4	WITH WP(C)/712/2024	THE UNION OF INDIA AND 4 ORS Versus IC-51008P LT COL ACHINTYA KUMAR NANDI (RETD)	MR. B CHAKRAVARTY SC, C.G.C.	
5	WITH WP(C)/839/2024	UNION OF INDIA Versus NO 4354612H EX SEP JAMKHO GAM		

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DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(Civil)/1215/2016 (CONDN. PET.) WITH CRP(I/O) 280644/2016	ATUL CHANDRA DAS and 6 ORS. Versus CHAYA RANI DAS and 3 ORS.	MR.B N SARMA MR.G SARMA MS.D DAS	
2	WP(C)/4654/2020	NATIONAL PROJECTS CONSTRUCTION CORPORATION LTD. Versus MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL (SAMADHAAN) MSEFC AND ANR.	MR. B PATHAK MR. B HAZARIKA	MR. N BHARALI MR. M DAS
3	WP(C)/4792/2020 WITH WP(C)3918/2020	MANTU BORA Versus THE STATE OF ASSAM AND 6 ORS.	MR. K K DUTTA MR. B GOGOI MR A CHALIHA	GA, ASSAM SC, G M D A
4	WP(C)/4827/2020	MONOJ KUMAR DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. C GOSWAMI	SC, PNRD
5	I.A.(Civil)/3629/2022 in CRP/14135/2022	BALIN SAIKIA AND ANR Versus SMT. GEETA AGARWAL AND 4 ORS	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA	MR. A GANGULY (r-2,3) MR. A GANGULY (r-2,3) MR. A DUTTA MR. A DUTTA MR. A DHANUKA MR. A DHANUKA
	WITH CRP/14135/2022 (Filing Number)	BALIN SAIKIA AND ANR Versus SMT. GEETA AGARWAL AND 4 ORS	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA	
6	WP(C)/1082/2023	NATIONAL PROJECTS CONSTRUCTION CORPORATION LIMITED Versus MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL AND 2 ORS	MR. B C PATHAK MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	MR. S K SINGHA (r-3) MR B DEB (r-2) MS. P BHATTACHARYA (r-2) MR G PATHAK (r-3) MS. M GOGOI (r-3) MR. A BORUA
7	Crl.Pet./1098/2023	SUMAN PURKAYASTHA @ SUMAN BHOWMIK Versus THE STATE OF ASSAM AND ANR.	MR. K SINGHA MR S GAUTAM	PP, ASSAM
8	WP(C)/6922/2023	HOZRAT ALI AND 4 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MS. B. HAZARIKA	SC, ELEM. EDU GA, ASSAM

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